Maharashtra National Law University Mumbai, established under the Maharashtra National Law University Act 2014 is one of the premier National Law Universities in India. The Act envisaged to establish National Law University in Maharashtra to impart advanced legal education and promote society oriented research in legal studies for the advancement of societal life of the people in the country. The prime goal of the University is to disseminate advance legal knowledge and processes of law amongst the students and impart in them the skills of advocacy, legal services, law reforms and make them aware and capable to utilize these instruments for social transformation and development. MNLU Mumbai believes in the values enshrined in the Indian Constitution viz. Justice, Liberty, Equality, Fraternity, Secularism, Humanism etc. and makes all out efforts to inculcate them amongst its students, staff, and others to make this institution as not only center of legal knowledge but also an inclusive center of humanity.

The University offers BA.,LL.B.(Hons.) five years integrated program and one year LL.M. program in Corporate and Commercial Laws, LL.M. (Investment and Securities Laws), M.A. in Mediation, Ph.D Programme and planning to add more programme from new academic year. The course structures of the University are framed by a team of dedicated and committed teachers with guidance and from industry experts and academicians.
MNLU Mumbai has floated LL.M. (Professional) a one year program and invites application for admission. LL.M.(Professional) Programme is unique and tailored to meet the needs and expectations law professionals who want to upgrade their knowledge but for personal or professional reasons, are unable to take a regiourus regular residential LL.M. program. Programme and Courses are devised to benefit and advance careers of law professionals.

The aim is to (a) impart Specialized Legal Training in functioning of law, compliances, Practices, Procedures etc. (b) provide students with multidisciplinary exposures to various laws relevant in contemporary times. The lectures shall be delivered by expert, experienced and renowned practitioner, judges, academicians, professionals. Programme helpful for those preparing for competitive exams, JMFC, Public Service Commission’s etc. also this degree may be considered for the purposes of internal growth by respective organizations as per their internal policies. Besides providing prospect for Continuing Legal Education the programme shall also give an opportunity to build a network in legal fraternity. Students of the programme shall be benefitted with Universtiy’s Library which is full of rich Online and Offline content.
TOTAL NUMBER OF SEATS

The total numbers of seats are 100. However, the University reserves the right to alter the number of seats for the programme in a given academic year without prior notice. Note: (Reservation: As per Maharashtra Government Rules.)

ADMISSION CRITERIA

Candidates for admission will be selected on the basis of percentage secured in LL.B. The merit cut-off list will accordingly be prepared for admission. Reservation is as per Maharashtra Government Rules.

NOTE: LL. M. (Professional) shall not qualify a candidate to the academic benefits of regular LL.M. degree like admission to M.Phil./Ph.D. It shall not provide eligibility for NET/SET Exams.

LAST DATE FOR SUBMISSION OF APPLICATION: 15th July 2020.
COURSE OUTLINE

The LL.M. (Pro) Curriculum will have the following components:

- Compulsory and Elective Papers (4+5 course and each course has 3 credits)
- The Compulsory Course consist of the following 4 Course and 5 elective Courses, which should be completed in the first and Second semester respectively.

CREDITS

The Programme will be of Twenty-Four (27) Credits comprising of:

- Four mandatory courses of three (3) credits each
- Five Elective papers (3) credits

NOTE: MNLU MUMBAI may at its discretion add, remove or alter the scheme and structure of Electives depending on availability of Resource Persons, interest of Applicants and other factors in the interest of the efficient conduct of the programme.
The programme will be for a period of one academic year. The academic year will run from July 2020 to June 2021. The intense academic activity during each semester will be spread across 18 weeks and it shall include teaching, project assignments, seminars etc.

**DURATION**

- The LL.M. (Professional) Programme will be conducted through a mixed mode of class room teaching & virtual contact learning. Attendance in the contact classes is an important component of the programme. It is expected that students shall attend the scheduled contact classes.

**ATTENDANCE**

- Every student has to secure a minimum of 50% attendance in all the subjects taken individually in each Semester to be eligible to appear in the End-Semester examination. Student, who falls short of requisite attendance, shall not be permitted to take the end of the course/ end Semester examination.

**EXAMINATION SCHEME**

It shall be mandatory for every student to appear for every examination conducted by Board of Examination, MNLU MUMBAI. There shall be end term exam conducted at the end of every semester. A student who absents himself/herself for an examination shall be declared “Failed” in that course. He/she shall appear in Examination for that course, when conducted the next time. If he/she passes the course in the next attempt, the grade obtained shall have ® mentioned against it in the transcript. For removal of difficulties the Vice Chancellor, on the recommendation of the Committee to be constituted by the Vice Chancellor, shall have power to make such modifications, alterations or amendments in as may be necessary which shall be approved from relevant bodies.

**CLASSES WILL BE PREFERENCES CONDUCTED ON SATURDAY/SUNDAY / PUBLIC HOLIDAYS AS NOTIFIED BY THE UNIVERSITY IN ADVANCE.
MODE OF CONDUCT OF CLASSES SHALL BE BOTH ONLINE/VIRTUAL AND OFFLINE**
FEES AND PAYMENT DETAILS

FEE/PAYMENT

- **Rs. 60,000/-** (Rs. Sixty Thousand only) for Indian students.
- **USD 1500/-** (USD One Thousand Five Hundred only) for Foreign Nationals.

**Note:** Being a professional program there is no consideration for differential fees to any category.

APPLICATION FEES/PAYMENT

- **Rs. 3,500/-** (Rupees Three Thousand and Five hundred only)

Bank Details of the University

**Name of Account:** MNLU Fee Collection A/c

**Account Number:** 35225399055

**Name of Bank:** State Bank of India, Branch: Jain Mandir Road, Powai (Mumbai)

**IFSC Code:** SBIN0020869 (SBIN zero zero two zero eight six nine)

The receipt of payment transfer should be enclosed along with the main admission form. Scanned copy of the same be sent to the Admission Committee-2020 at llmpro@mnlumumbai.edu.in and marked CC to Finance Department, MNLU Mumbai at finance@mnlumumbai.edu.in

FOR QUERIES, CONTACT:
Visit www.mnlumumbai.edu.in
Programme Coordinator: Dr. Anand N. Raut (llmpro@mnlumumbai.edu.in)
Programme Assistant Coordinator: Pooja Huddar (09653215318; pooja@mnlumumbai.edu.in)
MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI
LL.M. (PROFESSIONAL) PROGRAMME
DURATION : ONE YEAR
APPLICATION FORM
2020-2021

PHOTO

FIRST NAME:
LAST NAME:
DATE OF BIRTH:
ACADEMIC QUALIFICATION(S):
INSTITUTE/ORGANISATION:

MOBILE NO.:
E-MAIL:
ADDRESS:

DETAILS OF PAYMENT:

SIGNATURE OF THE CANDIDATE

(NOTE: SEND THE SCANNED /FILLED IN COPY OF THE FORM WITH PAYMENT DETAILS TO LLMPRO@MNLUMUMBAI.EDU.IN AND CC TO FINANCE@MNLUMUMBAI.EDU.IN)